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Dated: 21.9.94

Sh. C.S. Walia, Counsel
for the applicant. Sh. A.I. Bhatkar
Proxy for M.I. Sethna, Counsel for the
respondents.

On the last occasion
itself learned Counsel for the
respondents stated that the applicant
has already been promoted and
he took time to ascertain the same.
The learned Counsel for the applicant
stated that the applicant has promoted
hence O.A. has become infructuous and
the O.A. is disposed of accordingly.

M.R. Kolhatkar

(M.R. Kolhatkar)
M(A)

B.S. Hegde
(B.S. Hegde)
M(S)

Order/Judgement Despatched
to Applicant Respondent (s)
on 27/9/94

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6/10/94